

Daily Board dated 19/10/2020
Court Room No.25
Before HHJ SHRI Dinesh E. Kothalikar

Sr. No.	Case No.	Name of the Parties	Stage	Remark
1	MISC APPLN MPID 101401/2018	The State of Maharashtra Through the Competent Authority Vs M/s. Yathuri Associates/Rahul Sales Ltd. and 8 Others	Arguments	
2	SPL CASE MCOB 100014/2019	kalachowky police station Vs AYUB ALIMUDDIN SHAIKH	R/E	
3	SESSIONS CASE 102067/2019	The State of Maharashtra - DCB - CID Unit III Vs Mohammad Shahid Jinu Shaikh		

Daily Board dated 20/10/2020
Court Room No.25
Before HHJ SHRI Dinesh E. Kothalikar

Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	SESSIONS CASE 100057/2014	The State Santacruz P.S Vs Durgalal Nandlal Yadav	Statement u/s. 313 of Cr.P.C.	
2	SESSIONS CASE 100445/2014	The State Nagpada P.S Vs Shahnawaz Mohd. Siddique Ansari and others	R/E (P.H.)	
3	SESSIONS CASE 100780/2014	The State Bhandup P.S Vs Santosh Shivaji Thakarul and ors.	R/E (P.H.)	
4	SESSIONS CASE 100010/2015	The State Shivaji Nagar P.S Vs Saeed Sagir Ahmed Khan and ors.	R/E (P.H.)	
5	SESSIONS CASE 100402/2015	The State Wadala P.S Vs Vijay Laxman Shegaonkar	R/E (P.H.)	
6	SESSIONS CASE 100765/2015	The State Mankhud Police Station Vs Ramsajeevan @ Chotu Sukhram Sharma	R/E (P.H.)	
7	SESSIONS CASE 100113/2016	THE STATE OF BHANDUP POLICE STATION. Vs SUBHASH SHASHIKANT BHANDE AND ORS.04	R/E (P.H.)	
8.	SESSIONS CASE 100643/2016	MANKHURD POLICE STATION. Vs RAJESHKUMAR SHAMLAL CHOURASIYA AND ORS.07	R/E	

Daily Board dated 21/10/2020
Court Room No.25
Before HHJ SHRI Dinesh E. Kothalikar

Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	SESSIONS CASE 100713/201	The State ATS Vs Mohd Suber Musa Malik Shaikh and others	R/E (P.H.)	
2	SESSIONS CASE 100218/2016	THE STATE OF VAKOLA POLICE STATIN. Vs SMT. ALTA AZAM SHAIKH AND ORS.03	R/E	
3	SESSIONS CASE 100434/2015	The State of Navghar Police Station Vs 1. Mohd. Kamil Noormohammad Ansari 2. Mohd. Kalim Shafi Khan		
4	SPL CASE MCOC 100008/2016	The State Vile Parle Police Station Vs Rahul Gopinath Kanyalkar and others		
5	SPL CASE MCOC 100004/2019	BHOIWADA POLICE STATION Vs MOHD. AFSAR SAYYED @ ANDU AND ANOTHER 01		

Daily Board dated 22/10/2020
Court Room No.25
Before HHJ SHRI Dinesh E. Kothalikar

Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	SESSIONS CASE 100033/2014	The State Dharavi P.S Vs 1. Mohd.Mustafa Hamja Abdulla Shaikh, 2. Fajalu Abdul Rashid Shaikh Adv. Mr. R.P. Mishra for accused	R/E (P.H.)	
2	SESSIONS CASE 100054/2014	The State Powai P.S Vs Juber Karimalla Khan	R/E (P.H.)	
3	SESSIONS CASE 100860/2016	DONGRI POLICE STATION. Vs FAIZAN YUNUS KHAZADA AND ORS.02	R/E (P.H.)	
4	SESSIONS CASE 100154/2017	MALBAR HILL POLICE STATION Vs MAHADEV PANDURANG MATAL	R/E (P.H.)	
5	SESSIONS CASE 100399/2016	THE STATE OF WORLI POLICE STATION. Vs GOVIND KHADA PATANI		
6.	SESSIONS CASE 1000655/2018	The State of Mahim Police Station Vs Nazma Tausif Kurne IInd Applicant		

Daily Board dated 23/10/2020
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Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	SESSIONS CASE 100857/2014	The State - Trombay P. Stn. Vs Aakash Prakash Ubale and Ors.		
2	SESSIONS CASE 100537/2015	The State of ATS, Kalachowki Unit Vs Monurul @ Mannu Ramzan Shaikh		
3	SESSIONS CASE 100478/2017	The State Mahim Police Station Vs Shakeel Aionoor Shaikh and another		

